

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF UNITED ANILINE &
CHEMICAL CO PVT LTD**

1.	NAME OF CORPORATE PERSON	UNITED ANILINE & CHEMICAL CO PVT LTD
2.	DATE OF INCORPORATION OF CORPORATE PERSON	21 st October, 1974
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED /REGISTERED	Registrar Of Companies, West Bengal
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U24219WB1974PTC029708
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	1, Rosemary Lane, Howrah , West Bengal - 711101
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	19 th November, 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Sudipta Ghosh 8, N. N. Mukherjee 3 rd Lane , Uttarpura , Hooghly – 712258 sudipta_ghosh08@yahoo.com Ph- +91-9230823033, 7003384289 IBBI/IPA-001/IP-P00484/2017-18/10872
8.	LAST DATE FOR SUBMISSION OF CLAIMS	18 th December, 2022

Notice is hereby given that the United Aniline & Chemical Co Pvt Ltd has commenced voluntary liquidation on 19th November, 2022.

The stakeholders of United Aniline & Chemical Co Pvt. Ltd. are hereby called upon to submit a proof of their claims, on or before 18th December, 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sudipta Ghosh,
Liquidator
United Aniline & Chemical Co Pvt Ltd
IBBI/IPA-001/IP-P00484/2017-18/10872

Date: 24.11.2022
Place: Kolkata

SUDIPTA GHOSH

Insolvency Professional
Regn. No.-IBBI/IPA-001/
IP-P00484/2017-18/10872